

GOVERNMENT BILLS**THE PREVENTION OF FOOD ADULTERATION (EXTENSION TO KOHIMA
AND MOKOKCHUNG DISTRICTS) REPEAL BILL, 2002**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Repeal Bill, 2002.

The question was put and the motion was adopted,

SHRI A. RAJA: Sir, I introduce the Bill.

MR. CHAIRMAN: Let us now take up further discussion on the Medical Termination of Pregnancy (Amendment) Bill, 2002. Now, Mr. Sarath Kumar.

**THE MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL,
2002 -- Contd.**

SHRI R. SARATH KUMAR (Tamil Nadu): Thank you Mr. Chairman, Sir. It is a proud moment for me to make my maiden speech today in this august House. I belong to the film industry. Like our hon. Minister for Health and Family Welfare, Shri Shatrughan Sinha, who had introduced his maiden Bill in this House, I am also delivering my maiden speech today in this august House. We belong to the same profession. When I stand today before the hon. Chairman and the august House, I am reminded of the days when I entered the film industry. Sir, by the time I entered the film industry, the hon. Minister was already there. He was a part of the team. The hon. Minister was there but we could not come close. ^ Here, we have become closer. Now, I am making my maiden speech on this Bill, the Medical Termination of Pregnancy (Amendment) Bill. I am very proud to support this Bill which has been introduced by none other than my colleague in the industry, hon. Minister, Shri Shatrughanji. I congratulate him. A man from the film fraternity has taken charge of Health, which is of utmost importance in this country.